

(d) whether any enquiry was held; and

(e) if so, by whom and when?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) There was no derailment of the engine wheels of the passenger train, but a defect developed in the engine between Pilkhwa and Dasna Stations, causing what is known technically as Engine failure.

(b) Breakage of the left piston rod.

(c) One hour 16 minutes.

(d) and (e). Yes. Divisional Mechanical Engineer on 25th November, 1959.

#### **Wagon Repair Workshop, Kotah**

**994. Shri Onkar Lal:** Will the Minister of Railways be pleased to state:

(a) since when the Works Manager (Construction) is working at new Wagon Repair Workshop at Kotah;

(b) when the new workshop was scheduled to function;

(c) whether there has been any delay; and

(d) the target date for the commencement of the work?

**The Deputy Minister of Railways (Shri Shahnawaz Khan):** (a) 14th April, 1959.

(b) By 1st October, 1960.

(c) There has been no delay.

(d) It is proposed to commence the work by September, 1960.

#### **Hindi Examination Passed by Railway Officers**

**995. Shri Onkar Lal:** Will the Minister of Railways be pleased to state:

(a) the number of Class I officers on each Railway who passed language examination in Hindi during each year since 1955; and

(b) the number of Class I and Class II officers on each Railway who are acquainted with Hindi?

**The Deputy Minister of Railways (Shri Shahnawaz Khan):** (a) and (b). Information is being collected from Railways and will be laid on the Table of the Lok Sabha.

#### **Amateur Dramatic Clubs on Western Railway**

**996. Shri Onkar Lal:** Will the Minister of Railways be pleased to state:

(a) the number of amateur dramatic clubs on the Western Railway;

(b) whether they are given any financial grant or facilities to promote their activities; and

(c) if not, the reasons therefor?

**The Deputy Minister of Railways (Shri Shahnawaz Khan):** (a) Nil.

(b) and (c). Question does not arise.

#### **I.A.R.I.**

**997. Shri Inder J. Malhotra:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that eight residential flats are lying vacant for the last two years at the Indian Agricultural Research Institute, New Delhi; and

(b) the reasons for not allotting these flats to any of the officers of the Institute and keeping these vacant for such a long time?

**The Deputy Minister of Agriculture (Shri M. V. Krishnappa):** (a) and (b). Recently eight flats have been constructed on the Indian Agricultural Research Institute Estate by the Central Public Works Department but these are not yet complete and therefore, have not been handed over by the Construction Division to the Maintenance Division of the Central Public Works Department. The question of their allotment to the Indian Agricultural Research Institute staff at this stage does not arise.